

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.310
IB-552(ND)/2023

IN THE MATTER OF:

M/S. Agarwal Coal Corporation Pvt Ltd

.... **APPLICANT/PETITIONER**

Vs.

M/s. Aryan Ispat And Power Pvt Ltd

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Praveen N. Surange, Ms. Saraddha Deshmukh,
Advocates

For the Respondent : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit
Sharma, Mr. Varun Pandit, Mr. Rishabh Arora and Mr.
Yash Dhawan, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 21.02.2024.

-SD-
(Court Officer)